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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: **Yogesh Mehra & Ors.**
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A GANDHI	ADVOCATE	APPLICANT/P1	
2.	SAURABH SOPARKAR	SR. ADV.	R.NO. 1	} i/b. Vashu and Vashu X.
3.	SHAHEDA MADRASWALA	ADV.	R.NO. 1	
4.	SALIL THAKORE	ADV.	R.NOS. 3&4	
5.	SHYAM KAPADIA	Adv	} P-1 i/b Mawtal Khee Ambalal	
6.	RASHID BOATWALA	Adv		
7.	RASHESH SANJANWALA	Sr. Adv	} P-2 i/b Cynl Amarchand Mangaldas	
8.	MANASA SUNDARRAMAN	Adv		
9.	SAHIL SHAH	Adv	P3 to P7	

ORDER

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Shyam Kapdia with Learned Advocate Mr. Rashid Boatwala present for Original Petitioner no. 1. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Manasa Sundarraman present for Original Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Original Petitioners no. 3 to 7. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Original Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Original Respondent no. 3 and 4.

On the request of both sides counsels.

List the matter on 23.03.2018.

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of February, 2018.